

## NOTICE

In absence of Hon'ble Officiating Chairperson all mentioning of Fresh cases/ urgent listing/ listing of I. A's etc. be made before Bench of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial).

By order of Hon'ble Officiating Chairperson  
-sd/-  
Registrar

### NATIONAL COMPANY LAW APPELLATE TRIBUNAL

#### PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 01.09.2021 (WEDNESDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

#### For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 391 of 2021	Harish Raghavji Patel Vs. Shapoorji Pallonji Finance Pvt. Ltd. & Anr.	Nitin Mishra	Atishay Jain TanushreeSogani KunalKanungo Jehaan Mehta-R1 Abhijit Ghokale-R2
2.	Comp. App. (AT) (Ins) No. 566 of 2021	SGS Construction and Developers Pvt. Ltd & Anr. Vs. R. Subramanai Kumar Administrator of Dewan Housing Finance Corporation Ltd.	Saurabh Kalia	Liz Mathew
3.	Comp. App. (AT) (Ins) No. 674 of 2021	DSP Investment Managers Pvt. Ltd. Vs. Sintex Plastic Technology & Ors.	Hafeez Patanwala	
4.	Comp. App. (AT) (Ins) No. 676 of 2021	Sudhir Kumar Goel Vs. Shashi Oils and Fats Pvt. Ltd. & Ors.	Pradeep kr. Yadav	

After the above

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

**For Orders**

5.	I.A. No. 1528 of 2021 in Competition App. (AT) No. 07 of 2021	Indian Laminate Manufacturers Association Vs. Competition Commission of India & Ors.	M M Sharma	
6.	Comp. App. (AT) (Ins) No. 644 of 2021	Indian Bank Vs. Charu Desai Erstwhile Resolution Professional & Chairmen of Monitoring Committee of GB Global Ltd. & Anr.	Honey Satpal	Pooja Mahajan Mahima Singh-R1 Dhaval Savla-R2

**For Directions**

7.	Comp. App. (AT) (Ins) No. 357 of 2020	Rajesh Kumar Tripathi Vs. Era Housing & Developers (P) Ltd & Ors.	Apoorv Agarwal	Sunil Kumar Gupta-R1 Vikram Kumar-R3 Swapnil Gupta-R6 Anand-R7 to R9 Niharika Sharma-R2, R4, R5, R7 & R9
8.	Comp. App. (AT) No. 14 of 2021	Subh Laxmi Colonizers Pvt. Ltd. Vs. Registrar of Companies and Anr.	Ashutosh Gupta	
9.	Competition App. (AT) No. 13 of 2020 & I.A. No. 36, 44 & 47 of 2020 & 1121 of 2021	Grasim Industries Ltd. Vs. Competition Commission of India & Anr.  <b>With</b>	Nisha Kaur Uberoi	Bulbuli Richong-R1 M. M. Sharma-R2
10.	Competition App. (AT) No. 11 of 2020	Textile Consumers Foundation Vs. Competition Commission of India & Anr.	M M Sharma	Samar Bansal-R1 Nisha Kaur Uberoi-R2

**For Admission (After Notice)**

11.	Comp. App. (AT) (Ins) No. 314 of 2021	Aditya Daftary & Ors. Vs. Mirador Constructions Pvt. Ltd. & Ors.  <b>With</b>	Srijan Sinha	Abhay S. Undal
12.	Comp. App. (AT) (Ins) No. 395 of 2021 & I.A. No. 1511 of 2021	Sujata Shekhar Shah & Ors. Vs. Mirador Construction Pvt. Ltd.	Juris Corp	Dilip Annasaheb-R1

13.	Comp. App. (AT) (Ins) No. 349 of 2021	Assistant Commissioner Central GST and Central Excise Vs. Sonic Watches Ltd.	Samiksha Godiyal	Aastha Mehta
14.	Comp. App. (AT) (Ins) No. 547 of 2021	Vinay Jain Vs. IIFL Finance Ltd. & Anr.	Bal Kishan	Suresh Dutt Dobha Nirmal Goenka-R1 Abhishek Anand-R2

#### For Hearing

15.	Comp. App. (AT) (Ins) No. 885 of 2019	Praveen Jain, Proprietor, M/S Bharat Traders Vs. Oum Lamitech Pvt. Ltd.	Pradeep K. Mittal	Shashank Sharma Vivek Munshi
16.	Comp. App. (AT) (Ins) No. 368 of 2021	Sahara India Vs. Shri Nandkishor Vishnupant Deshpande Resolution Professional & Anr.	Anurag Singh	Nandkishor Vishnupant Despande Kaustav Som Arjun Krishnan-R1
17.	Competition App. (AT) No. 12 of 2020	Prashant Properties Pvt. Ltd. Vs. Competition Commission of India (CCI) & Ors.	Anurag Singh	Anup Kumar-R2 -15 Vaijayant Paliwal-R16

#### For Directions - to Settle Date

18.	I.A. No. 2937 of 2020 in Comp. App. (AT) (Ins) No. 743 of 2020	Arvind Garg Liquidator of Carnation Auto India Pvt. Ltd. Vs. Jagdish Khattar & Ors.	Arvind Garg	Mukund Rawat-R1, R2, R3, R7, R11, R13, R14 & R16 Niharika Nagrath-R6 Sidharth Arora-R8 Antony R. Julian-R4, R5 & R10 Satyendra Kr. Rai-R9
19.	Comp. App. (AT) (Ins) No. 1137 of 2019	Vipin Aggarwal Vs. Vishal Fabrics & Ors.	Hasija	Aarzo-R1,3 Tushar Tyagi & Nikshubha Sethi-RP
20.	Comp. App. (AT) (Ins) No. 860 of 2020	Sri Ram Constructions a Sole of Proprietary of Sanjay Kumar Vs. MC Nally Bharat Engineering Company Ltd.	Deepak Dhingra	Kumar Anurag Singh Zain A Khan
21.	Comp. App. (AT) (Ins) No. 991 of 2020	Asset Reconstruction Company (India) Ltd. Vs. Uniworth Textiles Ltd.	Abhirup Das Gupta	Anindita Saha
22.	Comp. App. (AT) (Ins) No. 102-104 of 2021	Innoventive Ventures Ltd. Vs. Dhinal Shah Liquidator of Innoventive Industries Ltd. & Ors.	Shiv Kr. Suri	Pooja Mahajan-R1 Chandu Laxman Chavan-R2 & R3

23.	Comp. App. (AT) No. 19 of 2020	Chander Verma Vs. Continental Construction Ltd. & Ors.	Chandan Dutta	Saurabh Kalia-R2,3 Ashim Vachher-R4 Swapnil Gupta-R5
24.	Comp. App. (AT) No. 47 of 2021	AVS Enterprises Pvt. Ltd. Vs. Registrar of Companies, Delhi & Anr.	Prateek Kedawat	Kunal Sharma-R2 Zehra Khan Shreya Chowdhary Gopal Singh-CoC
25.	Competition App. (AT) No. 25 of 2020	Next Radio Ltd. Vs. Competition Commission of India & Ors.	Abhishek Malhotra	Shama Nargis-R1 Rajat Krishna-R2 Vijay Joshi-R3
26.	Competition App. (AT) No. 26 of 2020	Travel Agents Association of India Vs. Competition Commission of India & Ors.	MM Sharma	Shama Nargis M.K. Ghosh-R3 Harish Vaidyanathan Dhankar-R2 Deepak Biswas-R4
27.	Competition App. (AT) No. 03 of 2021	Supertech Ltd. Vs. Competition Commission of India & Anr.	G.R. Bhatia	
28.	Contempt Case (AT) No. 09 of 2021 in Comp. App. (AT) (Ins) No. 83 of 2020	Manish Sukhani Vs. Shubha Sharma & Ors.	Zeeshan Diwan	Anuragh Robin-R1 Darpan Sachdeva Sunil Fernandes-R2

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By order of Hon'ble Officiating Chairperson  
-sd/-  
Registrar